Vector borne diseases in Maharashtra

502. SHRIMATI SUPRIYA SULE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether vector borne diseases suffered by rats and cattle that was first diagnosed in Chandrapur farmer in 2004-05 has struck a second humanaMumbaibaby;

(b) whether there is any other evidence, except the two cases above, regarding transmission of this disease from rats to human in Maharashtra;

(C) if so, whether the health department has enquired about this disease and how this was transmitted to human body; and

(d) if so, whether any steps have been considered to check this disease from spreading to human body and what are the details of the same?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. ANBUMANI RAMDOSS): (a) As per information given by National Institute of Communicable Diseases, Delhi, the first such human case reported in October, 2004 from Chandrapur District of Maharashtra was due to the Cattle Parasite *viz*. Trypanosoma evansi, the second human case of a Mumbai baby reported in September, 2006 was due to the rat parasite *viz*. Trypanosoma lewisi.

(b) No, Sir.

(c) and (d) Do not arise in view of reply at item (b) above.

Substandard medicines

†503. DR. PRABHA THAKUR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) what is the percentage of fake and sub-standard medicines of general use which are being sold currently and the names of the States where their sale is higher; and

(b) whether Government have been able to control the situation ofnanufacturing and sale of fake medicines in the market, if so, the details hereof and if not, the reasons therefor?

[†] Original notice of the question was received in Hindi.